

Company: Sol Infotech Pvt. Ltd.

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(2024) 11 NCDRC CK 0007

National Consumer Disputes Redressal Commission

Case No: Execution Application No. 225 Of 2023 In CC No. 2493 Of 2018

Tiju Thomas & Anr APPELLANT

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M/S Imperia Structures Ltd RESPONDENT

Date of Decision: Nov. 18, 2024

Hon'ble Judges: Binoy Kumar, Presiding Member

Bench: Single Bench

Advocate: Kuraikose Varghese, Isha Ghai, Ishita Singh, Nitin Sharma

Final Decision: Disposed Of

Judgement